

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 8814 OF 2011

SECURITY ASSOCIATION & ORS.

Appellant (s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T., c/delay in filing additional documents, Intervention/Impleadment, permission to file additional documents, permission to bring additional documents and seeking permission to file additional documents, prayer for interim relief and office report)

WITH CONMT.PET.(C) NO. 268 of 2010 in Cont. Pet. (C) No. 68/2010

(With application for permission to file additional affidavit)

CONMT.PET.(C) NO. 68 of 2010 in C.A. No. 8814/2011

(With appln(s) for exemption from personal appearance)

Civil Appeal NO. 8670 of 2011

(With appln(s) for impleadment, permission to file rejoinder affidavit, prayer for interim relief and office report)

Civil Appeal NO. 8671 of 2011

(With prayer for interim relief and office report)

Civil Appeal NO. 8673 of 2011

(With applns) for impleadment, prayer for interim relief and office report)

Civil Appeal NO. 8709 of 2011

(With office report)

SLP(C) NO. 8979 of 2013

(With office report)

Date: 02/04/2014 These matters were called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE GYAN SUDHA MISRA  
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Appellant(s)

Mr. J.P. Cama, Sr.Adv.  
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For Respondent(s)

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Mr. S.N. Terdal, Adv.

Mr. Gopal Singh, Adv.

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Mr. Udai V.S. Rathore, Adv.  
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Mr. Ramesh K. Mishra, Adv.  
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Mr. Rohit Kumar Singh, Adv.

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Mr. Anand Grover, Sr.Adv.  
Mr. Uday B.Dube, Adv.

Ms. Asha Gopalan Nair, Adv.

Mr. Jayesh Kanaksinh Ashar, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List for further arguments on 3.4.2014 at 2.00 p.m.

(NAVEEN KUMAR)  
COURT MASTER

(S.S.R. KRISHNA)  
ASSISTANT REGISTRAR